

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00365/2020**

Thursday this the 8<sup>th</sup> day of October, 2020

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

1. Vinod.S., S/o.P.Sivadasan, aged 49 years  
Working as Deputy Conservator of Forests (FMIS)  
O/o.the Chief Conservator of Forests (IT)  
Forest Head Quarters, Vazhuthacaud  
Thiruvananthapuram, Pin – 695 014  
Residing at Aravindam, SNRA-414, Sreenagar, Kariyam  
Powdikonam P.O, Thiruvananthapuram-695 888
2. A.Shanavas, S/o.A.Abdul Azeez, aged 49 years  
Working as Divisional Forest Officer, Punalur Division  
Punalur, Pin – 691 305  
Residing at: T.C 49/681- Manacaud, Thiruvananthapuram
3. Anil Antony, S/o.R.Antony, aged 46 years  
Working as Divisional Forest Officer  
Timber Sales Division, Punalur – 691 305  
Residing at Nishanthi, Kanjiramcode, Kundara, Kollam
4. Jayasankar.S, S/o.T.R.Sankunny, aged 53 years  
Working as Deputy Director  
Walayar Forest Academy, Walayar  
Palakkad – 678 624  
Residing at 486/3, Revathy, Ponnu Veettil Lane  
Patturaikkal, Thrissur
5. Raju K.francis, S/o.K.S.Francis, aged 48 years  
Working as Divisional Forest Officer  
Flying Squad Division, Palarivattom, Ernakulam – 682 025  
Residing at Koomthanisseril  
Kadakarappally P.O, Cherthala

6. N.Rajesh, S/o.K.S.Nalinakshan, aged 49 years  
Working as Wildlife Warden, Peechi Wild Life Division  
Peechi – 680 653  
Residing at Devaprayag, East Kadathy  
Muvattupuzha ...Applicants

(By Advocate Mr.P.K.Madhusoodhanan, Adv.Mr.Binoy Krishna P.M)

## versus

1. Union of India, represented by the Secretary  
Ministry of Environment, Forest & Climate Change  
Indira Paryavaran Bhavan, 6<sup>th</sup> Floor, Prithvi Block  
Jorbagh Road, Aligargh  
New Delhi – 110 001
2. State of Kerala  
Represented by Chief Secretary  
Government of Kerala  
Thiruvananthapuram – 695 001
3. Union Public Service Commission  
represented by its Secretary, Shajahan Road  
New Delhi – 110 001
4. Selection Committee  
For Selection to Indian Forest Service  
Constituted under Regulation 3 of IFS (Appointment by promotion)  
Regulation, 1966, represented by its Chairman  
Union Public Service Commission  
Shajahan Road, New Delhi – 110 001
5. The Principal Chief Conservator of Forests &  
Head of Forest Forces, Kerala,  
Thiruvananthapuram-695 014

(By Advocate : Mr.T.C.Krishna,Sr.PCGC for R1, Mr.Thomas Mathew Nellimoottil,Sr.PCGC for R 3 &4, Mr.M.Rajeev, G.P for R 2 & 5))

This application having been heard through video conference on 8<sup>th</sup> October,

2020, this Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

Applicants are in the zone of consideration for promotion to the IFS (Kerala) Cadre from the State Forest Service for the years 2018 & 2019. they are the seniormost eligible staff officers included in the zone of consideration and any delay in holding Select Committee meeting and consequential delay in granting promotion to IFS (Kerala) cadre will adversely affect the applicants. Hence, they approached this Tribunal praying for the following reliefs:

*"(a) Issue necessary directions to the respondents to convene the Selection Committee Meeting for the years 2018 and 2019 jointly as previously done in Annexures A4 and A5 and issue notifications appointing the selectees by promotion in accordance with law, including the applicants in the event of their selection to the IFS (Kerala) cadre as expeditiously as possible, at any rate within a time frame to be fixed by this Tribunal.*

*(b) Issue necessary directions to the respondents to take prompt steps to convene the Selection Committee Meeting for the years 2019 as well forthwith and grant appointment by promotion to the applicants in the vacancies of IFS (Kerala) Cadre in accordance with the relevant provisions contained in Indian Forest Service (Appointment by Promotion) Regulation, 1966 at the earliest, at any rate within a time limit to be fixed by this Tribunal . "*

2. When the matter came up for consideration, learned counsel for the State

Government Adv.Mr.M.Rajeev, G.P submits that the Government is proposing to send list for 2018 and 2019 for consideration of UPSC and they require two months time for completing the procedures. He further submits that the O.A can be disposed of with such direction.

3. Adv.Mr.P.K.Madhusoodhanan, learned counsel for the applicant has no objection for the same.

**4. In view of the limited submission made by the State Government counsel, we direct the State Government to complete the exercise of forwarding proposal to the UPSC within a period of two months. Counsel for the UPSC submits that they have not received any proposal till date and on receipt of the said proposal, UPSC will conduct Screening Committee Meeting and will dispose of the matter.**

5. The Original Application is disposed of as above. No costs.

**(K.V.EAPEN)  
ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)  
JUDICIAL MEMBER**

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**List of Annexures**

Annexure A1 - True copy of the letter No.2380563/AIS-CI/2018/GAD dated 29.9.2019 forwarded to the 3<sup>rd</sup> respondent by the 2<sup>nd</sup> respondent

Annexure A2 - True copy of the letter dated 18.3.2020 of the first respondent

Annexure A3 - True copy of the relevant extract of the Final Seniority List of State Service Forest Officers (Assistant Conservator of Forests) as on 1.1.2016

Annexure A4 - True copy of the notification of 1<sup>st</sup> respondent dated 14.2.2017 for the years 2013 and 2014

Annexure A5 - True copy of the notification of 1<sup>st</sup> respondent dated 30.8.2017.

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